NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-385 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Pawan Dubey Vs. M/s J.B.K. Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Biswajit Das & Pawan Dubey, Advocates

For the Respondent (s): Mr. Praveen Mahajan Ms. Nivedita Jain, Advocates

ORDER

No time left.

Renotify the case on 24th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)